

Need for establishment of Puducherry Public Service Commission or Puducherry Sub-ordinate Service Selection Board-Laid

SHRI VE. VAITHILINGAM (PUDUCHERRY): In Puducherry, there is no separate service commission, and hence all the Group-A, Group-B and Group-C posts are filled up by the UPSC or on all India basis allowing all the citizens of India to participate in the selection process and the Puducherry people are deprived of their opportunity. In many cases, the appointees are from other States and do not know the vernacular language. Article 315 of the Constitution of India provides for the establishment of Public Service Commission for the Union and for each State. Puducherry being a Union Territory, there is no Service Commission for recruitment of employees in Puducherry. It depends on the UPSC for the appointment of School Principals, Lecturers and Doctors. If Puducherry has its own Public Service Commission, it could provide local officers conversant with the local languages, though there is no provision in the Constitution for Service Commission in UT, yet a Sub-ordinate Service Selection Board has been constituted in Delhi for recruitment and for other service matters. The Central Government is requested to arrange to provide for Puducherry Public Service Commission or Puducherry Sub-ordinate Service Selection Board to cater the needs of Government of Puducherry.